

## OFFICE OF THE DISTRICT & SESSIONS JUDGE (Hqs): DELHI

### CIRCULAR

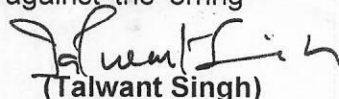
This is in continuation to this office Circular No. DCMS/SC/Judl./71181-71321 dated 12.11.2018 and DCMS/SC/Judl./72795-970 dated 20.11.2018, whereby the instructions were conveyed to comply with the directions of Hon'ble Chief Justice of India to provide details of daily work done by each Judicial Officers through "Online District Courts Monitoring System (DCMS) monitoring system" on daily basis.

It has been noticed that some of the users are not using the application in proper manner and still opting "Final Submit" option button instead of "Save Draft" to submit information pertaining to the respective court resultantly rest of the courts are unable to submit the requisite information.

In view of the above and to avoid such problem in future, the training programmes have been scheduled for the Ahlmads/Readers of all the Courts functioning in Central District to impart them training in respect of proper use of DCMS online application, as per schedule given hereunder:

DISTRICT	DESIGNATION OF OFFICIAL	DATE & TIME OF TRAINING	VENUE
Central	Ahlmads of all the Court functioning within Central District	26.11.2018 (4:00 P.M. onwards)	Conference Hall, Room No. 135, Tis Hazari Court Complex
	Readers of all the Court functioning within Central District	27.11.2018 (4:00 P.M. onwards)	

It may be noted that aforesaid training programme be attended by all concerned officials, as per schedule failing which strict disciplinary action be taken against the erring officials.

  
(Talwant Singh)

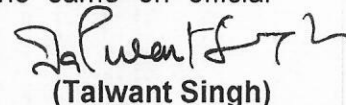
District & Sessions Judge (HQs), Delhi

Ref. DCMS/SC/Judl./ 73525-73625

Dated: 22/11/18

Copy forwarded for information and necessary action to:

1. Sh. Ravinder Dudeja, Judge Family Courts/Chairman, Centralized Computer Committee, Tis Hazari Courts, Delhi.
2. The Officer In-charge, Judicial Branch, Central District, Tis Hazari Courts, Delhi.
3. Sh. S.P.S Laler, ASJ/Officer In-charge, Computers, Tis Hazari Courts, Delhi
4. All the Judicial Officer posted within Central District, Tis Hazari Courts, Delhi with request to direct the Reader/Ahlmad posted in their respective courts to attend the aforesaid training programme, as per schedule, without fail.
5. The Administrative Officer (Judicial) / Branch Incharge, Judicial Branch, Central District, Computer Branch, Central District Tis Hazari Courts, Delhi
6. The In-charge, Care Taking Branch, Central District, Tis Hazari Court, Delhi.
7. P.S. to undersigned.
8. Dealing Official, Website Room, Tis Hazari Courts to upload the same on official website.

  
(Talwant Singh)

District & Sessions Judge (HQs), Delhi